

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF BHOPAL ZONAL BENCH**

Date :21st August, 2018
Time: 2.00 PM

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER**

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 148/2017 (CZ)	Alok Dubey Vs. State of Chhattisgarh &Ors.	Mr. Sourabh Sharma, Adv. for Applicant
2.	Original Application No. 248/2018 (M.A. No. 672/2018) (Earlier O.A. No. 05/2016 (CZ))	Balwant Singh Raghuvanshi Vs. M/s Bhopal Incinerators Ltd. &Ors.	Mr. Ajay Gupta & Mr. Sumeer Sodhi, Adv. for Applicant Mr. Rajkumar, Adv. for CPCB Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP Mr. Rahul Pratap, Adv. for MoEF Mr. Dharamvir Sharma, Adv. Mr. Balendu Shekhar, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan
3.	Review Application No. 15/2018 IN O.A. No. 05.2016 (CZ) (Earlier R.A. No. 06/2018 (CZ))	M/s. Bhopal Incinerators Ltd. Vs. Balwant Singh Raghuvanshi	Mr. Ajay Gupta & Mr. Sumeer Sodhi, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-3 Ms. Sunita Bharadwaj, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of MP
4.	Original Application No. 414/2018 (M.A. No. 833/2018) (Earlier O. A. No. 127/2013 (THC) (CZ)) (M.A. No. 1185/2018 to M.A. No. 1213/2018)	Santosh Mittal &Ors. Vs. State of Rajasthan &Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Nikhil Chawla, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Arvind Soni, Adv. Mr. Asif Ahmed, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
5.	Original Application No. 442/2018 (M.A. No. 815/2018) (Earlier O. A. No. 144/2017 (CZ))	Ramhari Pandey Vs. The Collector, District Bhind, M.P. &Ors.	Mr. Rahul Verma, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Ms. Kanupriya, Adv. for Municipal Corporation
6.	Original Application No. 419/2018 (Earlier O. A. No.40/2015 (CZB))	Y. N. Pandey Vs. The Collector, Jagdalpur &Ors.	Mr. Nishant Awana, Adv. for Applicant Mr. Rohit Sharma, Adv. for R-2 Mr. Gaurav Choudhary, Adv. for R-4 Ms. Shashi Juneja, Adv. for State of Chhattisgarh Mr. Nishant Awana, Adv. for R-5 Mr. Abhishek Atrey, Adv. for MoEF

For orders, cause list and other information please visit our website: www.greentribunal.gov.in